

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 386 OF 2018 &  
IA NOS. 1494, 1495, 1496, 1497 & 1688 of 2018**

**Dated: 24<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s. SKN Haryana City Gas Distribution (P) Ltd. .... Appellant(s)  
Versus  
Petroleum and Natural Gas Regulatory Board .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ranjit Singh

Counsel for the Respondent(s) : Mr. Utkarsh Sharma

**ORDER**

Learned counsel for the appellant seeks four weeks time to place on record some additional documents.

List the matter on **03.07.2019.**

**(B. N. Talukdar)  
Technical Member (P&NG)**

*ts/ss*

**(Justice Manjula Chellur)  
Chairperson**